

Seventeenth Loksabha

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Title: Regarding facilities of Minority education in National Education Policy (NEP 2020) - laid

SHRIMATI SAJDA AHMED (ULUBERIA): I would like to draw the attention of the Government to pay special attention to the facilities of minority education in National Education Policy (NEP 2020). I do believe that the Indian education system and successive Government policies have made steady progress towards bridging gender and social category gaps at all levels of school education, however, large disparities still remain. Lots of recommendations of the Sachar Committee Report are still pending.

According to U-DISE 2016-2017 data, not only SCs & ST, Minorities are also relatively under-represented in school and higher education. Children from minority community face disadvantages at multiple levels due to various social and economic factors. On the other hand, New Education Policy has ignored minority rights and the facilities guaranteed by the Constitution of India to these communities to establish and administer educational institutes. The Policy acknowledges the importance of interventions to promote education of children belonging to minority community, but there is no roadmap in this policy regarding the eradication of discriminations.